

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 01

CUSTOMS Appeal No. 10455 of 2016-DB

[Arising out of OIA-MUN-CUSTM-000-APP-260-268-15-16 dated 09/12/2015
passed by Commissioner of CUSTOMS-MUNDRA]

Artex Textile P Ltd

...Appellant

1014, 10th Floor, D Mall NetajiSubhash Palace,
Pitampura,
NEW DELHI,

VERSUS

C.C.-MUNDRA

...Respondent

Office Of The Principal Commissionerate Of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch
Gujarat-370421

APPEARANCE:

Shri Vikas Mehta, Consultant for the Appellant
Shri Himanshu P Shrimali, Superintendent (Authorized Representative) for
the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA
HON'BLE MEMBER (TECHNICAL), MR. C. L MAHAR**

DATE OF HEARING:29.08.2023

DATE OF DECISION:26.09.2023

The appeal is disposed of. For order, see order of date in CUSTOMS
Appeal No. 10449 of 2016.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**C. L MAHAR
MEMBER (TECHNICAL)**

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